

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/5498/ND/2023, Contempt
Petition/11/ND/2024 IN IB/907/ND/2020

IN THE MATTER OF:

Melange Systems Pvt. Ltd.	...	Applicant
Versus		
Palmohan Electronics Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Yashoj Guglani
For the Respondent	:
For the Ex- IRP	: Adv. Yashoj Guglani, Adv. Narender Thakur
For the RP	: Adv. Aditi Sharma
For the Suspended Director	: Adv. Milan Negi, Adv. Nikhil Kumar Jha in I.A 5498/2023

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **13.05.2024**.

Sd/-
(Court Officer)